

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:-3595- JK (LD) of 2026

DATED: - 10 - 03 - 2026

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated: 10.03.2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No. 3595- JK (LD) of 2026 dated 10.03.2026

S No.	Title of the Case	OIC
1	FIR No. 43/2019 of P/S Chenani U/S 8/15/29 NDPS Act titled Jagdev Singh Vs UT of J&K through P/S Chenani.	Sh.Sukhvir Singh,SDPO Chenani
2	FIR No. 53/2022 P/S Lal Bazar, Srinagar offence u/s 376 IPC and 3/4 POCSO Act.	Sh. Ab Rashid Akbar SDPO Lalbazar,
3	FIR No. 58/2009 of P/S Thathri U/Ss 212/216 RPC, 7/25 Arms Act and 4/5 Explosive Substance Act titled State of J&K through SHO P/S Thathri Vs Shahid Hussain and Anr.	Sh. Naveed Showket Qazi, DySP SDPO Bhaderwah
4	FIR No. 94/2025 of P/S Vijaypur titled UT of J&K Vs Amrit Singh and Others	Sh. Pardeep Singh Saini, DySP SDPO Vijaypur
5	FIR No. 119/2025 of P/S Lakhanpur U/S 109/3(5)/281/125/125(a) of BNS 2023 and 3/25/27 Arms Act titled Murad Ali Vs UT of J&K through SHO P/S Lakhanpur.	Sh. Ritesh Sambyal, Dy. SP, Dar, Kathua
6	FIR No. 85/2000 of P/S Lalpora, offence u/s 420/467/471/201 RPC titled UT of J&K V/S Mushtaq Ahmad Mir and Anr	Mr. Atif Zahoor, SDPO Lalpora
7	FIR No. 111/2025 u/s 8/20/27-A NDPS Act, P/S Trehgam, case titled UT of J&K V/S Mohammad Yousuf Malla and Ors.	Sh. Mubashir Niaz, DySP Hqr Kupwara
8	FIR No. 54/2023 u/s 153,153-A,489-A, 505, 506 IPC, 18/39/40 UA(P) Act of P/S Quimoh, titled UT of J&K Vs Darakshan Yousuf Bhat	Shri. Farhan Ahmad, SDPO, Qazigund
9	FIR No.339/2021 of P/S Kupwara, offence u/s 304 and 323 IPC titled UT Of J&K Vs Mohd Shafi Mir & Anr	Shri. Mubashir Niaz, DySP, P/S Kupwara
10	FIR No. 96/2021 u/s 8/15 NDPS Act, P/S Qaimoh, titled UT of J&K V/S Somnath and Anr.	Sh. Mansoor Ahmad, SDPO West P/S Qaimah
11	FIR No. 35/2012 u/s 302, 120-B RPC of Police Station D.H. Pora, titled State of J&K V/S Tariq Ahmad Tantray and Ors.	Sh.Rayaz Ahmad Gorsii, SDPO P/S D.H.Pora
12	FIR No. 154/2022 u/s 7/25 Arms Act and 13, 23, 39 UL(P) Act of P/S Batamaloo, Sringar, titled UT of J&K V/S Wajid Ahmad Bhat and Ors,	Sh, Dheeraj, SDPO Shaheed Gunj
13	FIR No. 151/2022 u/s 307 IPC, 16,18,19, 20,38,39 ULAP Act of P/s Pulwama titled UT of J&K Vs Mehraj Din Mir & Ors,	Sh Abdul Majid, SDPO Pulwama
14	FIR No. 65/2023 U/S 8/21 NDPS Act P/S Sumbal, bail titled Ab. Hameed Khan Vs UT of J&K	Shri. Mohammad Nawaz Khanday, SDPO Sumbal,
15	WPC No. 2729/2019 titled fayaz Ahmad Bhat Vs State of J&K and Ors	Shri Nisar Ahmad Masoodi Dy SP(M) Administrative Officer (ADO) ZPHQ

Reyazee Jm